

(a) whether the Government have established the powerful Commerce Wings in all Indian Embassies/High Commissions;

(b) if so, the details thereof;

(c) whether some applications from Indian constructions companies are pending with Indian Embassies/High Commissions abroad; and

(d) if so, the details thereof and Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) and (b). Indian Missions in select countries have separate economic and commercial wings. However, following the recent changes in economic polices, the Government have instructed all our Missions to give priority to economic and commercial work.

(c) No, Sir.

(d) Does not arise.

Outlay of Uttar Pradesh for Irrigation Sector

4586. SHRI PRABHU DAYAL KATHERIA:
DR. RAMESH CHAND TOMAR:

Will the Minister of WATER RESOURCES be pleased to state the outlay proposed by the Government of Uttar Pradesh for irrigation sector during the last three years, year-wise?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): The outlays proposed by the Government of Uttar Pradesh for irrigation sector during the last three years were as under:-

<i>Year</i>	<i>(Rs. in crores)</i>
1988-89	454.70
1989-90	464.20
1990-91	428.40

[*Translation*]

Setting up of Courts for Disposal of Agricultural Cases

4587. DR. LAL BAHADUR RAWAL:
SHRI BALRAJ PASSI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to set up separate courts for disposal of agricultural cases;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

[*English*]

Import of Crude Oil and Petroleum Products

4588. SHRI MUKUL WASNIK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the estimated import of crude oil and petroleum products during the current financial year;

(b) the estimated foreign exchange required therefor;